

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

IA NO. 87 OF 2019 & IA NO. 88 OF 2019
IN DFR NO. 3886 OF 2018

Dated: 23rd January, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Gimatex Industries Pvt. Limited

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant (s)

: Mr. Hemant Singh
Mr. Tushar Shrivastava
Ms. Soumya Singh

Counsel for the Respondent(s)

:

ORDER

Issue notice to the Respondents in IA No. 87 of 2019 and IA No. 88 of 2019 returnable on 25.02.2019. Dasti, in addition, is permitted.

List the matter on **25.02.2019**.

(Ravindra Kumar Verma)
Technical Member

mk/bn

(Justice N.K. Patil)
Judicial Member